

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2631

ANSWERED ON:14.03.2016

Inclusion of Trans Gori Area in Scheduled Tribal Areas

Thakur Shri Anurag Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the status of proposal for declaring the Trans Gori Area of Sirmour District as Scheduled Tribal Area;
- (b) the number of students selected and benefited by National Overseas Scholarship for Scheduled Tribe Students scheme during each of the last three years and the current year from Himachal Pradesh;
- (c) the details of proposals submitted by Himachal Pradesh during the said period under the programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) for employment-cum income generation activities of BPL ST families;
- (d) the proposals accepted and the amount of funds released so far during the said period; and
- (e) the reasons for rejection of proposals, if any?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): As per procedure for declaration of an area as Scheduled Area under Fifth Schedule to the Constitution, Government of Himachal Pradesh has been requested for furnishing the complete proposal.

(b): The number of students selected and benefited by National Overseas Scholarship for Scheduled Tribe students Schemes during each of last three years and the current year from Himachal Pradesh State are given below :-

Year Number of students selected and benefitted

2012-13 1

2013-14 0

2014-15 selection under process

2015-16 selection under process

(c) to (e): Under the programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP), grants-in-aid to the State Governments depends on fulfilling the provisions of General Financial Rules (GFR), 2005 such as receipt of utilization certificates and physical progress report of previous years' grant. Besides allocation of funds to a particular state is made based on the basis of percentage of ST population in a State vis-a-vis total ST population in the country. The proposal of the State Government is examined and approved by Project Appraisal Committee (PAC) in its meeting in which representatives of State Government are also present. The details of grants-in- aid released to State Government of Himachal Pradesh under said programme during the last three years and current year is as under :-

Year Amount released (Rs. In lakhs)

2012-13 1262.00

2013-14 1788.00

2014-15 997.99

2015-16

(as on 10-3-2016) 357.00
